

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. BHARTI V. KALE
COURT 15 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100444/2016	NAVGHAR POLICE STATION. Vs KRUSHNA PANNALAL SHARMA	Adv. Nithilesh Rajbhar
<u>HEARING</u>				
2	ABA	102235/2019	Dilip Jatashankar Soni And 2 Others Vs State Bhandup Police Station	Rajesh Yadav And Nanda Singh
3	ABA	100046/2020	Dilip Gangaprasad Agrhari And 2 Others Vs State Nirmal Nagar Police Station	O P Dubey
4	ABA	100052/2020	Sameer Sonu Tatkare And 2 Others Vs State Bhandup Police Station	Santosh Sharad Mahamuni
5	ABA	100375/2020	Rahul Singh And 2 Others Vs State Pant Nagar Police Station	Sushrut Jadhawar
<u>STATEMENT US 313 CR.P.C.</u>				
6	POCSO SPL CASE	100443/2016	TROMBAY POLICE STATION. Vs MOHAMMAD JARARALI LALMOHAMMAD	Adv. Akram Shaikh
<u>EVIDENCE PART HEARD</u>				
7	POCSO SPL CASE	100410/2015	The State of Pydhonie Police Station. Vs Raj Rajendra Saket	Adv. Kishor Pashte (SA)
8	POCSO SPL CASE	100200/2016	THE STATE OF KHAR POLICE STATION. Vs SACHIN SHANKAR PAWAR.	Adv. R.R. Mishra
<u>FILING SURETY</u>				
9	REMAND APPL POCSO	101110/2019	The State- R.C.F. Police Station Vs Chandrakant Somling Donge	
10	REMAND APPL POCSO	101196/2019	The State- Santacruz Police Station Vs Saby Terence Misquitta	

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11	POCSO SPL CASE	100719/2019	The State of Maharashtra - Vakola Police Station Vs Ashish Nandlal Singh	PP Adv. S.S. Kharat
12	POCSO SPL CASE	100726/2019	The State of Maharashtra -Kurla Railway Police Station Vs Rahul Awadhesh Mishra	PP Adv. V.K. Chavan
13	POCSO SPL CASE	100746/2019	The State of Maharashtra - Vakola Police Station Vs Sameer Ahmed Mansur Shaikh	PP Adv. Sameer Hogale
14	REMAND APPL POCSO	100128/2020	The State- Ghatkopar Police Station Vs Deepak Anil Shinde	
15	REMAND APPL POCSO	100191/2020	The State- Shahunagar Police Station Vs Mohd. Abu Salam Shamshad Hasan @ Sonu	
16	SPL.CASE	151/2020	The State of Maharashtra - Mankhurd Police Station Vs Vishal Vetel Galfade	PP
<u>APPEARANCE</u>				
17	REMAND APPL POCSO	101154/2019	The State kurla Railway Police Station Vs Vikas Mukhiya Umar	pp
18	POCSO SPL CASE	100722/2019	The State of Maharashtra - Ghatkopar Police Station Vs Sanket Mainu Parte	PP
19	REMAND APPL POCSO	100174/2020	The State- R.C.F. Police Station Vs Abhishek Ramsmuch Kahar	
20	REMAND APPL POCSO	100202/2020	The State - Mulund Police Station Vs Dharamchand Bhuralal Patwari	
21	REMAND APPL POCSO	100239/2020	The State- Deonar Police Station Vs Sanjay Aatmaram Ghadigaokar	

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22	SPL.CASE	100497/2020	THE STATE OF VAKOLA POLICE STATION, MUMBAI Vs RANGRAO KONDIBA PATIL	PP
23	SPL.CASE	100495/2020	The State of Maharashtra - Nehrunagar Police Station Vs Kameshwar Kapildev Ram	PP
24	SPL.CASE	100524/2020	The State of Maharashtra Through Shivaji Nagar Police Station Vs Rashid @ Jagga Shoukat Hussain Shaikh	PP
25	SPL.CASE	100674/2020	The State of Maharashtra RCF Police Station Vs Chandrakant Somling Donge	APP
<u>REPORT</u>				
26	POCSO SPL CASE	100254/2019	The State of Maharashtra - Tilak Nagar Police Station Vs Krushna @ Michal Vasant Shetty	PP